



EDUCATE | INNOVATE | ADVOCATE

# Certified Mediator Training Programme

**10<sup>TH</sup>  
May 2024**  
**(VIRTUAL)**

LexPacto is not just an organization; it's a community of legal enthusiasts, educators, professionals, and students coming together to share knowledge, develop skills and explore limitless opportunities in the legal field. LexPacto is a dynamic and versatile platform that offers a diverse range of services, catering to both aspiring legal professionals and established practitioners. With LexPacto, you're not just learning about law; you're immersing yourself in a world of possibilities, guided by experts and connected with a like-minded legal community.

**ABOUT LEXPACTO**

# MEDIATION TRAINING PROGRAMME

The training program embedded within the competition offers comprehensive instruction in the art and practice of mediation. Led by seasoned legal experts and practitioners, participants will delve into the fundamentals of mediation, communication and negotiation strategies, conflict analysis, and specialized mediation contexts such as family, community, commercial, and workplace mediation. Through a series of interactive sessions, participants will develop crucial skills, deepen their understanding of legal frameworks, and emerge as adept mediators equipped to navigate diverse conflict scenarios with finesse and professionalism. An e-certificate will be provided for the Mediation training program.

## FEES FOR CERTIFICATE MEDIATION TRAINING PROGRAMME

Student and Professionals willing to participate in Certificate Mediation Training Programme can register themselves using the link: <https://forms.gle/jjRmTcPJ9fRbFikJ6>

Fees :

For Students || 599/-  
For Professionals || 799/-

### Account Details

Name : LexPacto Edutech Private limited  
Account Number : 42566823701 IFSC Code : SBIN002882

# MEDIATION TRAINING SESSION

## PANELISTS



### Inbavijayan Veeraraghavan

Managing Partner, Kove Global LLP | Arbitrator & Mediator at FICA, FAIADR, PAP-KFCRI, FCI Arb (UK).

### Iram Majid

Lawyer | Arbitrator | Mediator | IMI | ACA | AICM | MCI Arb | Executive Director at Asia Pacific Centre for Arbitration and Mediation | Director IIAM



### Prof. (Dr.) S. N. Hadli

Sole Arbitrator in over 800 cases.  
Registrar at National Law University, Jabalpur

### Bhagwat D. Dixit

District Legal Aid Officer at  
District Legal Services Authority, Jabalpur



### Ramkishore Karanam

Associate Partner at AK Law Chambers  
Served at Nani Palkhivala Arbitration Centre  
and AP Human Rights Commission

# Mediation Training Programme

## SCHEDULE

Inaugural	11:00 AM -11:10 AM
Fundamentals of Mediation: Process and Techniques	11:15 AM -12:15 PM
Communication, Negotiations and Interpersonal Skills	12:30 PM-1:30 PM
Conflict Analysis and Resolution Strategies	2:30 PM - 3:30 PM
Legal Framework and Mediation Law	3:45 PM - 4:45 PM
Specialized Mediation: Family, Community, Commercial Workplace Mediation	5:15 PM - 6:15 PM

## CERTIFICATES

E- Certificate for Participation  
will be provided to every participant.

REGISTER HERE



## CONTACT US

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